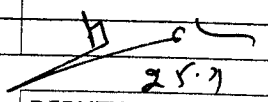


Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 18-11-2024 TO -22-11-2024

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
<u>1</u>	ST/50041-50042/2017	F.O/59406-59407/2024	12-11-2024	<u>20-11-2024</u>
<u>2</u>	ST/51092/2019	F.O/59424/2024	11-11-2024	<u>20-11-2024</u>
<u>3</u>	ST/50412/2024	F.O/59414/2024	11-11-2024	<u>20-11-2024</u>
<u>4</u>	<u>ST/50325/2019</u>	<u>F.O/59416/2024</u>	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>5</u>	ST/50917/2017	F.O/59417/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>6</u>	ST/52954/2018	F.O/59418/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>7</u>	ST/50212/2018 & ST/50092/2019	F.O/59419-59420/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>8</u>	ST/51462/2022	F.O/59421/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>9</u>	ST/53427/2014	F.O/59423/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>10</u>	ST/50737/2018	F.O/59425/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>11</u>	ST/52994/2018	F.O/59426/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>12</u>	ST/52708/2018	F.O/59427/2024	<u>12-11-2024</u>	<u>20-11-2024</u>
<u>13</u>	ST/50026/2019	F.O/59428/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>14</u>	ST/51442/2019	F.O/59429/2024	<u>12-11-2024</u>	<u>20-11-2024</u>
<u>15</u>	ST/50613/2019	F.O/59430/2024	<u>12-11-2024</u>	<u>20-11-2024</u>
<u>16</u>	ST/52518/2014	F.O/59433/2024	<u>12-11-2024</u>	<u>20-11-2024</u>
		MISC ORDER		
<u>1</u>	<u>ST/53648/2015</u>	<u>M.O/50584/2024</u>	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>2</u>	<u>ST/54327/2015</u>	<u>M.O/50585/2024</u>	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>3</u>	<u>ST/52000/2016</u>	<u>M.O/50586/2024</u>	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>4</u>	ST/51431/2017	M.O/50587/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>5</u>	ST/51076/2018	M.O/50588/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>6</u>	ST/51077/2018	M.O/50591/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>7</u>	ST/51078/2018	M.O/50592/2024	<u>11-11-2024</u>	<u>20-11-2024</u>
<u>8</u>	ST/50926/2018	M.O/50594/2024	<u>11-11-2024</u>	<u>20-11-2024</u>


 25.7
DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.